

ITEM NO.104

COURT NO.10

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 8221 OF 2011

SURJIT KAUR GILL & ANR.

Appellant (s)

VERSUS

ADARSH KAUR GILL& ANR.
(With office report)

Respondent(s)

Date: 29/01/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE
HON'BLE MR. JUSTICE KURIAN JOSEPH

For Appellant(s)

Mr.Shyam Diwan, Sr.Adv.
Mr.Gaurav Choudhary, Adv.
Mr. Nirman Sharma, Adv.
Mr. Gaurav Kejriwal,Adv.

For Respondent(s)

Mr.C.A. Sundaram, Sr.Adv.
Ms. Rohini Musa,Adv.
Mr.Zafar, Adv.
Mr. Govin Singh, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. Shyam Diwan learned senior counsel appearing on behalf of the appellants and Mr. C.A. Sundaram learned senior counsel appearing on behalf of the respondents.

The matter remains part heard.

List tomorrow i.e. 30th January, 2014 as first part heard.

[Usha Bhardwaj]
A.R-cum-P.S.

[Sneh Lata Sharma]
Court Master